

[Shri V. M. Sudheeran]

China was providing nuclear knowhow to Pakistan and that there had been exchanges of experts between the two countries. Even our Foreign Affairs Minister admitted while replying a question that the Government had received reports of Pakistan embarking on a nuclear programme which might not be for peaceful purposes. Though the Pakistani military delegations visiting China seem to be goodwill missions, actually they were negotiating military deal with the Chinese. In the circumstances, I charge the External Affairs Minister for giving our security consideration by following a very submissive policy in relation to China. Our Government has not even come forward to recognise the Kampuchean Government. The Foreign Affairs Minister's statement on the Chinese aggression on Vietnam has given another notice to China to do anything. In view of all this, may I know what is the Government's reaction to the reported move of Pakistan for further strengthening its nuclear programme with the help of China and other countries? The Prime Minister has made a statement earlier that there would not be any nuclear explosion even for peaceful purposes. Now the Minister says there will be nuclear explosion for peaceful purposes. I want to know which is true. I also want to know whether the Foreign Affairs Minister has sought any clarification from the Chinese Government about China-Pakistan atomic nuclear collaboration and whether he is taking up the matter at the international level to build up strong world public opinion against arms race?

SHRI ATAL BIHARI VAJPAYEE: I would reply to the nuclear part only. Other questions will be discussed during the debate on the Demands. When reports appeared in the press about China's assistance to Pakistan in the development of nuclear energy, we got those reports verified and those reports have not been confirmed so far.

12.32 hrs.

## PUBLIC ACCOUNTS COMMITTEE

HUNDRED AND FOURTEENTH, HUNDRED AND SIXTEENTH AND HUNDRED AND TENTH REPORTS

SHRI P. V. NARASIMHA RAO (Hanankonda): I beg to present the following Reports of the Public Accounts Committee:—

(1) Hundred and fourteenth Report (English version) on Action Taken by Government on the recommendations of the Committee contained in their Fifty-third Report on Sugar Exports in 1974 and 1975, relating to the Ministry of Commerce.

(2) Hundred and sixteenth Report (English version) on Action Taken by Government on the recommendations of the Committee contained in their Eighty-second Report on Review of Guidelines for 1972-73—Crash Scheme for Rural Employment relating to the Ministry of Agriculture and Irrigation.

(3) Hundred and tenth Report (English version) on paragraph 19.5 of the Report of the Comptroller and Auditor General of India for the year 1976-77, Union Government (Civil) Revenue Receipts, Volume II, Direct Taxes relating to Non-Payment of Contributions to Trustees or Provident Fund Commissioners.

## COMMITTEE ON PUBLIC UNDERTAKINGS

TWENTY-SIXTH AND THIRTY-SIXTH REPORTS

SHRI JYOTIRMOY BOSU (Diamond Harbour): I beg to present the following Reports of the Committee on Public Undertakings:—

(1) Twentysixth Report on Action Taken by Government on the recommendations contained in the Second Report of the Committee on Central Inland Water Transport Corporation.